## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

: 128/2017

PETITION NUMBER

: CP//9A/2017

NAME OF THE PETITIONER(S)

: S. MURUGANANDHAM

NAME OF THE RESPONDENT(S)

: CHICKO FOODS PRIVATE LIMITED

UNDER SECTION

: 237(b), 397/398, 402, 403 and 406

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

A. MURALEED HARON

coursel for Petitionin

P. MOHAN KUM AR REP. KOUNSEL FOR RESPONDENTH MY TOOL
M/S ANAND,
SAMY X

ORDER

Counsel for petitioner present. Proxy representing counsel on record for R4 present. Time extended at request of both the counsel for making submissions in CA 128/2017. Put up on 19.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)